

DIVISION BENCH  
COURT - I

**O-210**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/401(KB)2017  
CONT.A./420(KB)2020,  
COMP.APPL/19(KB)2019,  
COMP.APPL/472(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	<b>BISHENDER SINGH VS KHOSLA STEEL INDUSTRIES PVT LTD.</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Mr. Rohit Kr. Keshri, Adv. : For Petitioners  
Mr. Ankit Chaurasia, Adv.

Mr. Pramod Khosla, in person : For Respondent

**ORDER**

1. Ld. Counsel for the petitioners present. Respondent present in person.
2. Ld. Counsel Mr. Rohit Kr. Keshri states that the talks of settlement are in progress.
3. At request, post this matter on **27/6/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**